

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 117
(IB)-1493(PB)/2018

IN THE MATTER OF:

Enkay India Rubber Co. Pvt Ltd.	...	Applicant/Petitioner
Vs.		
Sumeru Processors Pvt Ltd.	...	Respondent.

Order under Section 7 of Insolvency & Bankruptcy Code in liq.

Order delivered on 11.03.2020

Coram:

SH. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

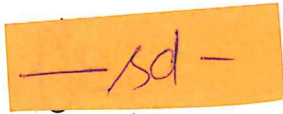
PRESENTS:

For the Respondent: Ms. Saloni Shran, Adv for R3.
For the RP: Mr. Nalin Kaushik, Adv.

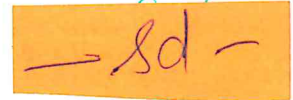
ORDER

Due to paucity of time, as the Judicial Member has to hold two more Benches, matter could not be taken up.

List on 26.03.2020.



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)